

Annexure-1

Name of the corporate debtor: **Meena Jewellers Private Limited**; Date of commencement of liquidation: **26-04-2021 (Intimation to Liquidator on 29-04-2021)**; List of stakeholders as on: **01-12-2022**

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India	AAACS8 577K	28-05-2021	120,39,38,220	120,39,38,220	Secured	120,39,38,220	Yes	Note A below	Nil	85.77%	Nil	Nil	Nil	Nil	--
TOTAL				120,39,38,220	120,39,38,220	Secured	120,39,38,220	--	--	Nil	85.77%	Nil	Nil	Nil	Nil	--

Note: A

Part-1

Details of the Hypothecated properties including Plant & Machinery, Stocks, etc.

First charge (Hypothecation) on inventory & receivables of the company

Inventory-NIL

Receivables-NIL

Part-2

Particulars of immovable properties mortgaged by M/s Meena Jewellers & Exclusive Private Ltd and common collateral to all the three group companies.

- Showroom bearing No. G-1/A in the Ground floor, Premises No. 7-1-23, 7-1-23/1/A, B & C, admeasuring 2600 Sq.ft Super Built up Area and mezzanine floor in Roxana Mall with undivided share of land of 56 Sq yards situated at Greenlands, Begumpet, Hyderabad belonging to Meena Jewellers Exclusive Private Ltd.
- Commercial Building bearing H.No.6-3-883/2/3, 6-3-883/2/3A, 6-3-883/2/3B, with total built up area of 14499.52 Sq.ft consisting of 2 Cellars, GF, Mezzanine floor and four floors in a net land area admeasuring 207 sq yards at Punjagutta, Hyderabad belonging to Meena Jewellers Exclusive Private Ltd.

List of Stakeholders as on 01.12.2022
Meena Jewellers Private Limited- in Liquidation

3. Garage space Nos 157/A,158/A, 1 to 11 & 41 to 44, 159, 157 & 158, 160 & 161 and G -29 to the total extent of 1840 sft on basement floor , Ground Floor with shop Nos 3,4, 59, 60, 61, 62 & 63 with total built up area of 2333.87 sft of showroom , Shop Nos 161, 162, 163, 177, 178 and 179 in first Floor of showroom with total built up area of 2286 sq.ft, Second Floor with shop Nos 201/A, 201/B, 201/C, 203, 202/A, 201/D & 202/D, 202/B, 202/C and 204 in showroom building with Municipal No. 5-9-58/1-15 in Babukhan Estate, Bashirbagh, belonging to Meena Jewellers Exclusive Private Ltd.

Part-3

Personal Guarantees:

S. No.	Name of the Personal Guarantor
1	Sri Umesh Jethwani
2	Smt Hema Jethwani
3	Sri Karan Jethwani
4	Sri Manoj Ganwani
5	Smt Bhavana Ganwani
6	Sri Purushotham Ganwani (Deceased)

Part-4

Corporate Guarantees:

S.No.	Name of the Corporate Guarantor
1.	Meena Jewellers & Diamonds Private Limited
2.	Meena Jewellers Private Limited